# COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

# FIRST TO SIXTY-EIGHTH REPORTS (ENGLISH VERSION)



EIGHTH LOK SABHA

Legislative Branch-II

### COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

## (Eighth Lok Sabha)

#### SECOND REPORT

(Presented on 1-8-1985)

- I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Second Report.
- 2. The Committee met on 29 July 1985 for allocation of time under rule 294(1) (e) of the Rules of Procedure to the Resolutions at item Nos. 2 and 3 set down in the List of Business for Friday, 2 August 1985.
- 3. The Committee recommend allocation of time to resolutions as follows: --
  - (1) Resolution by Shri Harish Rawat regarding 2 hours development of hill areas.
  - (2) Resolution by Shri Naresh Chandra Chaturvedi 2 hours regarding development of official language Hindi.

#### Recommendations

4. The Committee recommend that the allocation of time to resolutions, as shown in paragraph 3 above, be agreed to by the House.

NEW DELHI;

29 July 1985

7 Sravana 1907 (Saka)

M. THAMBI DURAL Chairman, Committee on Private Members' Bills and Resolutions.